

the incidence of diseases is as under:—

Filaria . . .	16 Million
Malaria . . .	938383
Enteric fever . . .	96453
Dysentery . . .	3799884
Gastro-enteritis . . .	550494

(b) No.

(c) Does not arise.

Purchase of ayurvedic medicines in C. G. H. S.

2128. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that C.G.H.S. Ayurvedic medicines containing gold and musk amounting to lakhs of rupees are being purchased every year from different firms;

(b) if so, the names of the medicines and amount involved;

(c) what are the rules and regulations for testing the gold and musk;

(d) whether the medicines have been got tested from laboratory; if so, the name of the laboratory from where these medicines are being tested since 1984 to up to date; and

(e) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Yes, Sir.

(b) The information is at Annexure. [See Appendix CXL, Annexure No. 80.]

(c) and (d) Prior to 1986-87 only doubtful cases were being sent for testing in Indian Pharmacopoeial Laboratory, Ghaziabad.

(e) Does not arise.

UDCs working in CGHS

2129. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Upper Division Clerks working in the Central Government Health Scheme (C.G.H.S.) Delhi;

(b) whether it is a fact that Junior most U.D.Cs. are working as incharge of the Card and Programme Section in the CGHS, Nirman Bhavan, New Delhi; and

(c) if so, the reasons therefor and what are the reasons for which the senior most U.D.Cs are not posted as Incharge?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) 59 U.D.Cs are working in C.G.H.S. Delhi.

(b) No, Sir.

(c) Does not arise in view of (b) above.

Superfast train for Patna

2130. SHRI S. S. AHLUWALIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the main railway line passing through Bihar via Patna is deprived of superfast trains such as Rajdhani Express;

(b) whether there is any proposal under Government's consideration to provide superfast train for Patna like Rajdhani Express in the near future; and

(c) if so, when and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Several superfast trains are running via main line and serving Patna at present.

(b) and (c) There is no proposal at present to run a train like Rajdhani Express via Patna as it will require heavy investment for upgradation of track, signalling etc.

2131. [Transferred to the 1st December, 1986].

Floating Dry Dock at Nhava-Sheva Port

2132. SHRI SURESH PACHOURI: Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether it is a fact that floating dry dock located at Nhava-Sheva Port, and commissioned in 1983, has stopped operating and is being shifted to some other area from its present location by the port authorities;

(b) if so, what are the reasons therefor;

(c) what is the total amount which has so far been spent on the dry dock;

(d) whether it is also a fact that the floating dry dock is part of a 15 year perspective plan prepared by a team of consultants; and

(e) if so, what steps Government propose to take to save this national project?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b) The present site allotted for this Floating Dry was purely temporary on a clear undertaking that the owner shall shift after a year to some other suitable site as the Floating Dry Dock at the temporary site comes in the way of development of Nhava-Sheva port.

(c) The project cost of the scheme as estimated was Rs. 21.60 crores with a foreign exchange component of Rs. 16.48 crores.

(d) No, Sir.

(e) Government have indicated an alternative site at Dighi (Rajpuri Creek) near Bombay.

Security measures at International Airports

2133. SHRI SURESH PACHOURI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the International Airport Authority of India has issued fresh guidelines for undertaking security measures to the management of four international airports of India following the hijacking of Pan Am aircraft at Karachi;

(b) if so, what guidelines have been issued in this regard; and

(c) what steps have been taken to tighten the security at all airports of the country?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER):

(a) Yes, Sir.

(b) and (c) Statement enclosed.

Statement

(1) Perimeter security at all the four international airports has been tightened.

(2) Entry on airside as well as other restricted areas of the airports has been further tightened.

(3) Air Carriers have been directed to ensure security of catering items.

(4) 'On-the Job' training programme has been initiated for airport security police.